

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).6565-
6566/2011

COMMR.COMMERCIAL TAX U.P.

Petitioner(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing
O.T.,c/delay in refiling SLP

Date: 19/09/2011 These Petitions were called on for hearing
today.

For Petitioner(s) Mr.Ashutosh Sharma,adv.
Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s) Mr.Shwetank Sailakwal,adv.
Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following
O R D E R

The sole respondent is granted four weeks time as
a last chance for filing counter affidavit.

List the matter on 3.11.2011.

(Sunil Thomas)
Registrar

SB